

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GLOBAL POWERSOURCE (INDIA) PRIVATE LIMITED Date of Commencement of Liquidation: 07-12-2023; List of Stakeholders as on Date: 05-02-2024; Name of IP: Mrs. HETAL GAURANG KOTHARI; Process Number: 1; Last 5 digitof registration number: 12500

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors								NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	566145135	6	446209851		119935284		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	581435484	1	581435484				Annexure 9
Total		7	1147580619	7	1027645335		119935284	0	